NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 214/16	TP 189/17	For Clarification	391 / 394	Price Water Housecoopers Service Delivery Center(Banga-lore) Pvt. Ltd.

SIGNATURE REPRESENTATION TO WHOM		DEDDECEME	NAME (IN CAPITAL) & PHONE NUMBER	SL. NO.
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	lar Pehhones	n Dolv	Penkal. K. Anjur	۱,

PCS for petitioner is present. Connected matter is listed on 03.08.2017. List this case also on 03.08.2017.

MEMBER (J)

MEMBER (T)